

parts of India. For several years, terrorists recruited, trained, financed and armed in Pakistan and POK have been infiltrated into India. Pakistan has also provided sanctuary to known anti-Indian elements and those declared fugitives from the law in India. Pakistan has been provided detailed documentary evidence to establish the incontrovertible and irrefutable fact of its sponsorship of terrorism in India. We have consistently demanded of Pakistan that it should forthwith cease these activities and take practical steps on the ground to demonstrate its sincerity in this regard. Pakistan has also been asked to close down its training camps in Pakistan and Pak Occupied Kashmir (POK) and hand over terrorists and fugitives who have been given sanctuary in Pakistan. This demand was reiterated during the discussions between the Foreign Secretaries of India and Pakistan in October 1998 and between the Home Secretary and the Interior Secretary of Pakistan in November 1998. Regrettably, official Pakistan support to terrorists and organisations operating in Jammu & Kashmir and other parts of India continues. Government remains firm in its resolve to take all measures necessary to fully safeguard the country's security and territorial integrity.

There is evidence that agencies/organisations inimical to India have misused the territory of other neighbouring countries for instigating terrorist activities on India. Our concerns have been clearly conveyed to the Governments concerned and they have been sensitised on the basis of the information available with the Government of India. The Governments of these countries have affirmed that they will not allow their territory to be misused in this manner. They are extending cooperation in controlling such activities and have confirmed their resolve not to allow undesirable elements to misuse their territories for actions prejudicial to the security interests of India.

India Information Technology Mission

2771. SHRI MAGANTI BABU :
DR. T. SUBBARAMI REDDY :

Will the PRIME MINISTER be pleased to state:

(a) whether an action plan called India Information Technology Mission to achieve the Prime Minister's mission on making India a global giant in information technology has been prepared;

(b) if so, the details of the action plan;

(c) the total amount likely to be involved in implementing the action plan; and

(d) the time by which the action plan is likely to commence?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (b) In pursuance to the Prime Minister's mission objective, the Department of Electronics prepared a domestic-India IT Vision 2010 : Action Plan covering a wide range of activities aimed at making India a global player in Information Technology. This document covers important areas of infrastructure, human resource development, R&D, Policy Support and local manufacturer. This is a long range plan and it is difficult to quantify the total amount.

The Government subsequently constituted a National Task Force on Information Technology and Software Development to inter-alia draft a National Informatics Policy. The Task Force submitted its report on removal of bottlenecks in July, 1998 with 108 recommendations which have been accepted by the Government. This initiative has given considerable fillip to the software industry.

Waiting List for Telephone Connection in Maharashtra

2772. SHRI D.S. AHIRE :
SHRI MANIKRAO HODLKA GAVIT :
SHRI PRAKASH YASHWANT AMBEDKAR :
SHRI MADHAV RAO PATIL :

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of persons on the waiting list of telephone connections in Maharashtra as on October 31, 1998, district-wise;

(b) the number of telephone connections allotted during the last three years, district-wise;

(c) whether Government propose to take any action to clear the backlog; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):
(a) The information is given in statement-I enclosed

(b) The information is given in the statement-II enclosed.